

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/61(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES JHARKHAND VS UTKARSHA ARCHITECT & ENGINEERING COMPANY PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr.Ajay Chaubey,Adv.] For the petitioner
Mrs. Hema Mukherjee,Adv.]
Ms. P.Panja,Adv.]

ORDER

1. Ld.Counsel on both sides present
2. Registry is directed to issue notice to the Respondent by speed post and email and place tracking information on record.
3. Reply affidavit, if any, be filed by the Respondent within two weeks.
4. Post the matter on **21/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**